

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

CP No. 114(ND)/2010

**CORAM:**

**PRESENT: MS. DEEPA KRISHAN**  
**HON'BLE MEMBER(T)**

**MS. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018**

**NAME OF THE COMPANY:** Sh. Sohan Lal Gupta Vs. M/s Shri Hanumant Estates Pvt. Ltd.

**SECTION OF THE COMPANIES ACT:** 397/398

<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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	For the Petitioner (s)	: Mr. Krishna Kumar and Ms. Srujana Suman Mund, Advocates		
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	For the Respondent (s)	: Ms. Vasudha Sen and Mr. Rohan Gupta, Advocates		
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**ORDER**

In view of the Bench sitting at 11:30 a.m., a request for adjournment is being made. At request, adjourned to 6<sup>th</sup> March, 2018. ✓

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**(Deepa Krishan)**  
**Member (T)**

-S-d-1

**(Ina Malhotra)**  
**Member (J)**